

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/11/2020

C.P./260/21/2018

O.A./260/764/2014

KESHAB CHANDRA MOHAPATRA

-V/S-

MR R VISHNOI AND ORS

ITEM NO:26

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsels for both sides are present through V.C. Respondents' counsel submitted that the order of this Tribunal has been complied with, to which, applicant's counsel agreed upon. Hence, the CP is dropped and notices are discharged. Copy of order to both the parties.</p> <p style="text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>